## GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1973 ANSWERED ON:23.08.2012 EDUCATIONAL ATTAINMENT OF MINORITIES Panda Shri Baijayant

## Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has set up a Committee to look into various issues of minority education;
- (b) if so, the terms of reference of this Committee and the time by which it is likely to submit its report;
- (c) if so, the details thereof;
- (d) whether any steps have been taken to impart vocational education and skill development in minority concentrated districts; and
- (e) if so, the details thereof?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a): Yes Madam. The Ministry of Human Resource Development has constituted an executive body called "National Monitoring Committee on Minorities Education" (NMCME) to look into various issues of minority education. This Committee was reconstituted on 23rd December, 2011.
- (b) & (c) : The NMCME have been given the task of examining various aspects of minority education and giving suitable recommendations to the Government. The term of NMCME is for three years. On recommendation of the NMCME, a Standing Committee of the National Monitoring Committee on Minorities' Education and five Sub Committees namely;(i) Vocational Education and Skill Development of Minorities,(ii) Implementation of Schemes Aimed at Minorities, (iii) Mapping of Educational Requirements of Minorities Region and District wise, (iv) Girls' Education, and (v) Promotion of Urdu language and enhance compatibility amongst minorities through knowledge of English have also been constituted.
- (d): Yes, Madam.
- (e): Under the Sub-Mission on Polytechnics, the Government of India provided financial assistance to the State Governments/Union Territory Administrations for setting up of polytechnics in the un-served and underserved districts during the 11th Plan. A sum of up to Rs. 12.3 crore per polytechnic was provided to the State/Union Territory, subject to the condition that the land and recurring cost to be provided by the State Government/Union Territory. As per the Scheme criteria, 57 districts out of 90 Minority Concentration Districts were eligible for consideration under the Scheme. So far an amount of Rs. 254.66 crore has been released as initial grants for setting up of polytechnics in 48 Minority Concentrated Districts out of 57 Districts.

National Minorities Development and Finance Corporation (NMDFC) under the aegis of Ministry of Minority Affairs also extends support under its Vocational Training Scheme for imparting skill development training to targeted minority candidates through the State Channelizing Agencies (SCAs). The details of the skill development training imparted during last three years viz., 2009-10, 2010-11 and 2011-12 are at annexure-I.